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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :HYDERABAD BENCH  
AT HYDERABAD

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MA. 753/94

in

Bar 214/94.

Dt.of Decision : 22-9-94.

1. The Union of India,  
rep. by its Secretary,  
Ministry of Steel and Mines,  
Department of Mines,  
Shastri Bhavan, New Delhi.
2. The Director General, Geological  
Survey of India, 27 Jawaharlal  
Nehru Road, Calcutta.
3. The Dy. Director General  
Geological Survey of India,  
Training Institute, Chandravihar  
Mukharamjahi Road, Hyderabad.

.. Petitioners/  
Respondents.

Vs

1. The Geological Survey of India  
Employees Association(Reg.No.822)  
Training Institute Branch, rep. by  
its General Secretary  
Shri A.S.Raju having its office  
at Hyderabad.
2. Padru Ram
3. K.Dasarath

.. Respondents/  
Applicants.

Counsel for the Petitioners/  
Respondents : Mr. N.R.Devaraj, Sr.CGSC.

Counsel for the Respondents/  
Applicants : Mr. V.Venkateswara Rao

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CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

(33)

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MA 753/94  
in  
DA214/91.

Dt. of Order: 22-9-94.

(Order passed by Hon'ble Shri A.V.Haridasan,  
Member (J) ).

\* \* \*

This Miscellaneous Application is filed seeking  
extension of time for implementation of the judgment  
has been filed after the period stipulated in the Judgement.  
Therefore the M.A. is dismissed. No costs.

Amulya  
(A.B.GORTHI)  
Member (A)

Amulya  
(A.V.HARIDASAN)  
Member (J)

Dt. 22nd September, 1994.  
Dictated in Open Court.

Amulya  
DEPUTY REGISTRAR(J)

av1/

To

1. The Secretary, Union of India, Min. of Steel & Mines,  
Dept. of Mines, Sastry Bhavan, New Delhi.
2. The Director General, Geological Survey of India,  
27 Jawaharlal Nehru Road, Calcutta.
3. The Deputy Director General, Geological Survey of India,  
Training Institute, Chandravihar, Mukharamjahi Road,  
Hyderabad.
4. One copy to Mr.N.R.Devraj, Sr.CGSC,CAT,Hyderabad.
5. One copy to Mr.V.Venkateswar Rao, Advocate, CAT,Hyderabad.
6. One copy to Library,CAT,Hyderabad.
7. One spare copy.

YLKR

Typed by  
Checked by

Compared by  
Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIOSAN : MEMBER

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER

Dated: 22.9.94

ORDER/JUDGMENT.

M.A./R.P/C.P/No. 753/94

in  
O.A.NO. 214/91

T.A.NO. (W.P.NO. )

Admitted and Interim Directions  
Issued.

Allowed.

Disposed of with Directions.  
M.A

Dismissed.

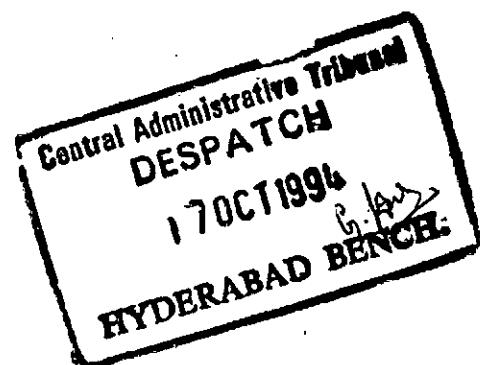
Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

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